



OFFICE OF THE DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI

ORDER

In suppression of order no. 30582-30632/Accounts/South/DoP/2013 dated 22.08.2013, and in exercise of powers delegated to the HOD under sub-rule (1), (2) and (3) to Rule 13 of Delegation of Financial Powers Rule, I hereby authorize **Sh. Sanjeev Jain, ASJ (Spl. Judge)** as "Controlling Officer" in respect of this establishment with immediate effect till further orders, to exercise the powers to the extent given as below in respect of the matter relating to the work allotted.

The exercise of these powers will be subject to observance of General Financial Rule-2005, instructions and orders issued on the subject from time to time by the undersigned / Government of NCT of Delhi / Govt. of India etc..

CONTINGENT EXPENDITURE -A

S. no.	Nature of Power	Powers delegated to Sh. Sanjeev Jain as Spl. Judge	Remarks
1	Contingent Expenditure A. Unspecified Items (Recurring) B. Unspecified Items (Non-recurring) C. Expenditure on refreshment to guest in official meeting.	served Rs. 2,00,000/- per annum. Rs. 1,00,000/- Per annum in each case. Up to Rs. 10,000/- p.a. Subject to norms / per capita rate prescribed by the Govt.	
2	Conveyance Hire	Rs. 30,000/- AC per month Rs. 20,000/- Non AC per month	
3	(a) Road and Diet Money	Full Powers	
	(b) Reimbursement of conveyance charges	Rs. 1000/- per month in each case	
	(c) Electricity and water charges	Full powers	
4	Honorarium / Remuneration to Officers / Staff / Advocates	As per rule / in observance of GFR-2005, instructions and orders issued on the subject from time to time by Government of NCT of Delhi / Government of India etc.	
5	Fixtures & Furniture Purchase / Repair	Full Powers	Approval of finance department is required
6	(a) Hiring of Office Furniture, Electric Fans, Heater, Cookers, Clocks and call-bells.	Full Powers	
	(b) Purchase of Desert cooler and Room Cooler (Except Air Conditioners)	Full Powers	
7	Legal Charges (i) Fees to Counsels, Advocates, Arbitrators	Full Powers Subject to guidelines laid down by the Finance Department, GNCTD.	
8	Motor Vehicles : (i) Maintenance, upkeep and repairs	Full Powers Subject to estimate confirmed by the Transport Officer and Accounts Officer.	
9	Petty works and Repairs (a) Execution of petty works, repairs and day to day maintenance of Govt. Buildings	Rs. 1,00,000/- Per annum per building if the work is executed departmentally. Full powers if the work is executed through PWD.	
10	Postal and Telegraphs	Full Powers	
11	(a) Repairs to and removal of machinery (where the expenditure is not of a capital nature)	Rs. 25,000/- in each occasion	